

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**LOK SABHA**

**UNSTARRED QUESTION NO. 4621 TO BE ANSWERED ON: 28.03.2025**

**Illegal Fertilizer Trade**

**4621: DR. T SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has taken stringent measures to stop illegal fertilizer trade and black marketing of fertilizers, if so, the details thereof;
- (b) whether it is a fact that farmers who do not need Urea or some other fertilizers are forced to buy fertilizers provided at subsidized price and used for black marketing and smuggling across the country's borders, if so, the details thereof and the steps taken by the Government in this regard;
- (c) whether the Fertilizer Flying Squads undertook surprise inspections, filed cases against the diversion of urea, seized bags of spurious urea, deauthorized spurious fertilizer manufacturers under Prevention of Black Marketing and Maintenance of Supplies Act; and
- (d) if so, the details thereof along with the cases filed against the perpetrators of such crime in the last five years, State-wise and year-wise?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS  
(SMT. ANUPRIYA PATEL)**

(a) to (d) Fertilizer is declared as an essential commodity and is notified under Fertilizer Control Order, 1985 and Fertilizer (Movement Control) Order, 1973. State Governments are adequately empowered under FCO to stop black-marketing, smuggling of fertilizers and to take punitive action against any person / Fertilizer company involved in black marketing/smuggling of fertilizers violating the provisions of Essential Commodities Act, 1955 and Fertilizer Control Order 1985(FCO). Accordingly, as per the information received from the State Governments, the year-wise details regarding the enforcement activities performed against black-marketing of fertilizers are placed at **Annexure-A**.

Further, as per the information received from Ministry of Home Affairs, SSB regularly conducts Naka, Patrolling, Joint patrolling with sister agencies (police and customs) as well as with counterparts. Intelligence based operation are also conducted for prevention of smuggling. Total number of cases in last 5 years is 3611 and total number of arrested persons is 4302.

Moreover, "Fertilizer Flying Squad" (under Department of Fertilizers) along-with State Governments conducts surprise inspections of fertilizers and related units involved in possible diversion, hoarding and supply of sub-standard quality of fertilizers. The state-wise details of inspections carried out and action taken against substandard/spurious fertilizer manufacturers since April, 2022 are placed at **Annexure – B** whereas state-wise details of inspections carried out and action taken against diversion of fertilizers since April, 2022 are placed at **Annexure – C**.

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Annexure referred to in reply to part (a) to (d) of Lok Sabha unstarred question No. 4621 for answering on 28.03.2025

<b>DETAILS OF THE CASES FILED AGAINST BLACK MARKETING BY THE STATES IN FY 2019-20</b>					
		<b>ACTION TAKEN BY THE STATES</b>			
<b>S.No.</b>		<b>FIR Lodged</b>	<b>Licence Cancelled</b>	<b>License Suspended</b>	<b>Show Cause Notices Issued</b>
1	Andhra Pradesh	2	3	14	32
2	Assam	NIL	NIL	NIL	NIL
3	Bihar	24	80	180	330
4	Chhattisgarh	NIL	NIL	NIL	170
5	Dadra and Nagar	NIL	NIL	NIL	NIL
6	Daman and Diu	NIL	NIL	NIL	NIL
7	Delhi	NIL	NIL	NIL	NIL
8	Goa	NIL	NIL	NIL	NIL
9	Gujarat	NIL	NIL	NIL	NIL
10	Haryana	2	NIL	10	28
11	Himachal Pradesh	NIL	NIL	NIL	NIL
12	Jharkhand	3	9	2	8
13	Jammu & Kashmir	NIL	NIL	NIL	NIL
14	Karnataka	NIL	NIL	NIL	NIL
15	Kerala	NIL	NIL	NIL	1
16	Madhya Pradesh	12	80	156	236
17	Maharashtra	NIL	16	56	701
18	Meghalaya	NIL	NIL	NIL	NIL
19	Mizoram	NIL	NIL	NIL	NIL
20	Odisha	NIL	1	1	237
21	Puducherry	NIL	NIL	NIL	NIL
22	Punjab	NIL	4	NIL	23
23	Rajasthan	NIL	NIL	NIL	NIL
24	Tamil Nadu	NIL	1	NIL	1
25	Telangana	NIL	NIL	NIL	NIL
26	Uttarakhand	NIL	NIL	NIL	NIL
27	Uttar Pradesh	30	NIL	NIL	NIL
28	West Bengal	No information given by State Government			

<b>DETAILS OF THE CASES FILED AGAINST BLACK MARKETING BY THE STATES IN FY 2020-21</b>					
		<b>ACTION TAKEN BY THE STATES</b>			
<b>S.No.</b>		<b>FIR Lodged</b>	<b>Licence Cancelled</b>	<b>License Suspended</b>	<b>Show Cause Notices Issued</b>
1	Andhra Pradesh	2	6	55	64
2	Assam	NIL	NIL	NIL	NIL
3	Bihar	259	451	615	539
4	Chhattisgarh	1	NIL	NIL	167
5	Dadra and Nagar	NIL	NIL	NIL	NIL
6	Daman and Diu	NIL	NIL	NIL	NIL
7	Delhi	NIL	NIL	NIL	NIL
8	Goa	NIL	NIL	NIL	NIL
9	Gujarat	NIL	NIL	NIL	NIL
10	Haryana	11	1	15	21
11	Himachal Pradesh	NIL	NIL	NIL	NIL
12	Jharkhand	5	34	10	30
13	Jammu & Kashmir	NIL	NIL	NIL	NIL
14	Karnataka	NIL	NIL	NIL	NIL
15	Kerala	NIL	NIL	NIL	1
16	Madhya Pradesh	70	68	134	202
17	Maharashtra	NIL	179	1063	1147
18	Meghalaya	NIL	NIL	NIL	NIL
19	Mizoram	NIL	NIL	NIL	NIL
20	Odisha	NIL	30	88	92
21	Puducherry	NIL	NIL	NIL	NIL
22	Punjab	2	26	NIL	38
23	Rajasthan	NIL	NIL	NIL	NIL
24	Tamil Nadu	5	NIL	NIL	1
25	Telangana	NIL	NIL	NIL	NIL
26	Uttarakhand	NIL	NIL	NIL	NIL
27	Uttar Pradesh	7	NIL	NIL	NIL
28	West Bengal	No reply	No reply	No reply	No reply

<b>DETAILS OF THE CASES FILED AGAINST BLACK MARKETING BY THE STATES IN FY 2021-22</b>					
		<b>ACTION TAKEN BY THE STATES</b>			
<b>S.No.</b>		<b>FIR Lodged</b>	<b>Licence Cancelled</b>	<b>License Suspended</b>	<b>Show Cause Notices Issued</b>
1	Andhra Pradesh	3	8	16	42
2	Assam	NIL	NIL	NIL	NIL
3	Bihar	284	670	148	602
4	Chhattisgarh	NIL	NIL	NIL	57
5	Dadra and Nagar	NIL	NIL	NIL	NIL
6	Daman and Diu	NIL	NIL	NIL	NIL
7	Delhi	NIL	NIL	NIL	NIL
8	Goa	NIL	NIL	NIL	NIL
9	Gujarat	NIL	NIL	NIL	NIL
10	Haryana	7	NIL	25	46
11	Himachal Pradesh	NIL	NIL	NIL	NIL
12	Jharkhand	6	38	11	39
13	Jammu & Kashmir	NIL	NIL	NIL	NIL
14	Karnataka	3	NIL	NIL	3
15	Kerala	NIL	NIL	NIL	1
16	Madhya Pradesh	122	43	106	149
17	Maharashtra	1	24	541	923
18	Meghalaya	NIL	NIL	NIL	NIL
19	Mizoram	NIL	NIL	NIL	NIL
20	Odisha	NIL	15	65	34
21	Puducherry	NIL	NIL	NIL	NIL
22	Punjab	3	32	NIL	35
23	Rajasthan	NIL	NIL	NIL	NIL
24	Tamil Nadu	4	NIL	NIL	1
25	Telangana	NIL	NIL	NIL	NIL
26	Uttarakhand	NIL	NIL	NIL	NIL
27	Uttar Pradesh	19	NIL	NIL	NIL
28	West Bengal	No reply	No reply	No reply	No reply

<b>DETAILS OF THE CASES FILED AGAINST BLACK MARKETING BY THE STATES IN FY 2022-23</b>					
		<b>ACTION TAKEN BY THE STATES</b>			
<b>S. No.</b>		<b>FIR Lodged</b>	<b>Licence Cancelled</b>	<b>License Suspended</b>	<b>Show Cause Notices Issued</b>
1	Andhra Pradesh	2	3	9	45
2	Assam	NIL	NIL	NIL	NIL
3	Bihar	264	725	232	658
4	Chhattisgarh	NIL	NIL	NIL	15
5	Dadra and Nagar	NIL	NIL	NIL	NIL
6	Daman and Diu	NIL	NIL	NIL	NIL
7	Delhi	3	NIL	NIL	NIL
8	Goa	NIL	NIL	NIL	NIL
9	Gujarat	NIL	NIL	NIL	NIL
10	Haryana	52	21	107	202
11	Himachal Pradesh	NIL	NIL	NIL	NIL
12	Jharkhand	1	5	2	25
13	Jammu & Kashmir	NIL	NIL	NIL	NIL
14	Karnataka	10	NIL	NIL	10
15	Kerala	7	NIL	NIL	20
16	Madhya Pradesh	63	50	77	526
17	Maharashtra	1	46	522	668
18	Meghalaya	NIL	NIL	NIL	NIL
19	Mizoram	NIL	NIL	NIL	NIL
20	Odisha	NIL	9	34	76
21	Puducherry	NIL	NIL	NIL	NIL
22	Punjab	5	36	NIL	44
23	Rajasthan	19	1	3	495
24	Tamil Nadu	NIL	NIL	NIL	1
25	Telangana	NIL	NIL	NIL	NIL
26	Uttarakhand	NIL	NIL	NIL	NIL
27	Uttar Pradesh	15	6	24	11
28	West Bengal	No reply	No reply	No reply	No reply

<b>DETAILS OF THE CASES FILED AGAINST BLACK MARKETING BY THE STATES IN FY 2023-24</b>					
		<b>ACTION TAKEN BY THE STATES</b>			
<b>S.No.</b>		<b>FIR Lodged</b>	<b>License Cancelled</b>	<b>License Suspended</b>	<b>Show Cause Notices Issued</b>
1	Andhra Pradesh	3	2	14	27
2	Assam	NIL	NIL	NIL	NIL
3	Bihar	23	79	123	505
4	Chhattisgarh	2	NIL	NIL	70
5	Dadra and Nagar	NIL	NIL	NIL	NIL
6	Daman and Diu	NIL	NIL	NIL	NIL
7	Delhi	NIL	NIL	NIL	NIL
8	Goa	NIL	NIL	NIL	NIL
9	Gujarat	NIL	NIL	NIL	NIL
10	Haryana	102	42	214	404
11	Himachal Pradesh	NIL	NIL	NIL	NIL
12	Jharkhand	NIL	7	NIL	23
13	Jammu & Kashmir	NIL	NIL	NIL	NIL
14	Karnataka	6	NIL	NIL	6
15	Kerala	NIL	NIL	NIL	1
16	Madhya Pradesh	43	27	77	1129
17	Maharashtra	1	76	469	425
18	Meghalaya	NIL	NIL	NIL	NIL
19	Mizoram	NIL	NIL	NIL	NIL
20	Odisha	12	38	33	4
21	Puducherry	NIL	NIL	NIL	NIL
22	Punjab	9	45	NIL	61
23	Rajasthan	12	1	NIL	NIL
24	Tamil Nadu	3	NIL	NIL	2
25	Telangana	NIL	NIL	NIL	NIL
26	Uttarakhand	1	1	0	0
27	Uttar Pradesh	21	49	78	264
28	West Bengal	No reply	No reply	No reply	No reply

**ANNEXURE-B**

**Annexure referred to in reply to part (a) to (d) of Lok Sabha unstarred question No. 4621 for answering on 28.03.2025**

Details of action taken by the State Government against the Mixture Manufacturer Units on the basis recommendation of Fertilizer Flying Squad, Department of Fertilizers are as under:

S. No.	State	No. of Mixture Units inspected	Action Proposed By FFS	Action Taken by State (as on 18/03/2025)			
				No. of License suspended/ Cancelled	No. of units De-authorized From iFMS	No. of Show Cause issued	No. of FIR Regd.
1	Andhra Pradesh	10	7	2	0	7	0
2	Bihar	11	10	3	2	1	1
3	Gujarat	68	29	17	18	29	1
4	Karnataka	48	34	17	17	33	2
5	Kerala	60	50	25	0	50	1
6	Maharashtra	62	29	29	29	29	0
7	Tamil Nadu	111	42	26	27	42	0
8	Telangana	3	3	3	3	0	0
9	Uttarakhand	2	1	1	0	1	0
10	Uttar Pradesh	4	0	0	0	0	0
11	MP	5	5	0	0	5	5
	<b>Total</b>	<b>384</b>	<b>210</b>	<b>123</b>	<b>96</b>	<b>197</b>	<b>10</b>

- Note:-**
- i. Kerala – 22 writ petitions pending in High court of Kerala. Stay against cancellation granted by court.
  - ii. Maharashtra – Licenses suspended for 1-3 month and deauthorized for the same period.
  - iii. Uttar Pradesh – Allocation of RAW material not given by State Government to any MM unit.



**ANNEXURE-C**

**Annexure referred to in reply to part (a) to (d) of Lok Sabha unstarred question No. 4621 for answering on 28.03.2025**

Details of action taken by the State Governments against the **Plywood/Resin/Tableware/cattle feed/Dying units** on the basis recommendation of Fertilizer Flying Squad, Department of Fertilizers are as under;

<b>S. No.</b>	<b>State</b>	<b>Inspections of Urea Diversion Units (as on 18/03/2025)</b>	<b>No. of FIR registered</b>
1	Gujarat	43	25
2	Haryana	32	15
3	Karnataka	6	2
4	Kerala	19	3
5	Rajasthan	16	2
6	Telangana	2	0
7	Uttar Pradesh	12	3
8	Punjab	2	0
9	Bihar	3	3
10	Delhi	5	3
11	Tamil Nadu	1	1
	<b>Total</b>	<b>141</b>	<b>57</b>

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